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WP-23453-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 1<sup>st</sup> OF JULY, 2025

WRIT PETITION No. 23453 of 2025

DILEEP MEHTO Versus

UNION OF INDIAN AND OTHERS

Appearance:

Shri Saurabh Kumar Tiwari - Advocate for petitioner.

Shri Ishan Soni - Advocate for respondent No.1.

Ms. Janhvi Pandit - Addl. Advocate General for respondent No.2.

Shri Manoj Sharma - Senior Advocate with Ms. Drishika Singh - Advocate for respondent No.3.

## **ORDER**

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioner seeks leave of this Court to withdraw this petition with liberty to file a fresh petition on behalf of Dumar, Dom & Mahato Communities.

Petition is accordingly dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE



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